

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 538 of 2020

In the matter of:

Vimal Coal Pvt. Ltd.

....Appellant

Vs.

Apna Paper Mills Pvt. Ltd.

...Respondent

Present

For Appellant: Mr. Mohit Kumar Bafna, Advocate.

For Respondent: Mr. Mandeep Kalra, Advocate for R-1.

ORDER

(Through Virtual Mode)

23.09.2020: Counsel for Appellant seeks time as the Arguing Counsel is not well. List the Appeal 'For Admission (After Notice)' 'Hearing' on **16th October, 2020.**

**[Justice A.I.S Cheema]
Member (Judicial)**

**[Shreesha Merla]
Member (Technical)**

Sim/md